NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 11/09/2017 AT 02.30 PM

PRESENT: SHRI K. ANANT	HA PADMANABHA SWAMY, MEMBE	R-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/562/(IB)/2017	
NAME OF THE PETITIONER(S)	: SHARP SHOOTERS	
NAME OF THE RESPONDENT(S)	: BARATH BUILDING CONSTRUC	TION I PVT LTD
UNDER SECTION	: 9 RULE 6	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
RAJ JHABAKH WARSHIWI T	lounsel fon petitionur	Harsh T

OD

Counsel for Respondent

Noth

ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter and sought time for submitting arguments. Time is extended at request. Put up on 13.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc

2) S. Raveelterman 2. D. Nishanshija M. Hauharan